

to 30'. The question whether the building should be constructed with this restriction is under consideration of the Corporation.

Indian Embassy Official in China

39. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 904 on the 16th March, 1961 and state:

(a) whether Government have received any reply to the strong protests made to the Chinese Government regarding the insulting behaviour to which the Personal Assistant to the Indian Ambassador in Peking was subjected to;

(b) if so, the nature of reply received; and

(c) the action taken thereon?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The reply repeats allegations which we have already rejected.

(c) We do not propose to enter into further correspondence with the Government of China on this subject.

Non-Coking Coal Washeries

40. **Shri Ram Krishan Gupta:** Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 919 on the 16th March, 1961 and state:

(a) whether the Planning Commission have considered the request of the Ministry of Railways for a special provision for the establishment of washeries for washing non-coking coal for the Railways; and

(b) if so, the result thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). As stated in the reply given to the Starred Question No. 919 on 16th March,

1961, the Fuel Research Institute was requested to carry out the necessary investigations on a priority basis. The results are awaited.

Indo-Pak Steering Committee

41. **Shri Ram Krishan Gupta:** Will the Prime Minister be pleased to state:

(a) whether any meeting of Indo-Pakistan Steering Committee has been held since the 1st March, 1961; and

(b) if so, the matters discussed and conclusions reached?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No, Sir.

(b) Does not arise.

European Common Market

42. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to refer to the reply to Starred Question No. 1363 on the 6th April, 1961 and state:

(a) whether Government have known the precise level of the common tariff on the Industrial goods taken by the six members of the European market;

(b) if so, its effect on the Indian exports; and

(c) the steps taken in this regard?

The Minister of Commerce (Shri Kanungo): (a) to (c): The precise level of the Common external tariff of the European Economic Community on all industrial goods will be known only after the conclusion of the tariff negotiations currently taking place in Geneva. India does not, however, export industrial goods to the European Economic Community to any significant extent at present. Consequently, the height of the common external tariff can have but little influence on this trade.